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Date: 08/11/2025

(1869) 06 CAL CK 0055

Calcutta High Court

Case No: None

In The East Indies,

Solicitor, Deceased,

Alexander Beodie

Mackintosh of Durmoo

Vs

Charles James

Wilkinson, Officiating

Administrator General

of Bengal and Executor

of Last Will and

Testament of the Said

Samuel Fenn

RESPONDENT

APPELLANT

Date of Decision: June 7, 1869

Judgement

Phear, J.

Ordered that the petition should be taken as a plaint and filed as such, and should be the foundation of an administration suit. Written statements ordered.